

Annexure-7

Name of Corporate Debtor : LML LIMITED

Date of commencement of liquidation: 23.03.2018

List of stakeholders as on: 31.12.2020

List of other stakeholders, if any (other than financial creditors and operational creditors)

Amount (in Rs.)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partner)	Identification No.	Details of Claim received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of Receipt	Amount Claimed	Amount of Claimed Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of India	Preference Shareholder	OS01	05-05-2018	20,20,38,000	20,20,38,000	Shareholder			-	25%	-		-	-	
2	Bank of Baroda	Preference Shareholder	OS02	07-05-2018	1,50,00,000	1,50,00,000	Shareholder			-	2%	-		-	-	
3	Corporation Bank	Preference Shareholder	OS03	10-05-2018	9,98,58,600	9,98,58,600	Shareholder			-	12%	-		-	-	
4	IFCI Limited	Preference Shareholder	OS04	10-05-2018	21,50,91,200	21,50,91,200	Shareholder			-	27%	-		-	-	
5	Sunil Kumar Khattri	Equity Shareholder	OS05	11-05-2018	10,00,000	9,50,000	Shareholder			-	0.12%	-		50,000	-	
6	Neha Khattri	Equity Shareholder	OS06	10-05-2018	96,000	96,000	Shareholder			-	0.01%	-		-	-	
7	Dr. Ashok Seth	Equity Shareholder	OS07	10-05-2018	20,55,000	20,55,000	Shareholder			-	0.25%	-		-	-	
8	Neelam Khattri	Equity Shareholder	OS08	10-05-2018	2,61,000	2,61,000	Shareholder			-	0.03%	-		-	-	
9	State Bank of India	Preference Shareholder	OS09	29-05-2018	27,34,94,000	27,34,94,000	Shareholder			-	34%	-		-	-	
Total					80,88,93,800	80,88,43,800					100%	-		50,000	-	